

[17 May, 2002]

RAJYA SABHA

Counting of past service of Registrar, Central Institute, Agra

†*756. SHRI DARA SINGH CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the past service rendered by the present Registrar of Central Hindi Institute, Agra in an insurance company has been counted, in contravention of the rules if so, by whom, the reasons therefore and under which rules it has been done; and

(b) the action being taken by Government in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The Government Council of the Kendriya Hindi Sansthan (KHS), which is the competent Authority for appointments in KHS in its meeting of 15-3-2001, authorized its Member-Secretary (and the then Director Sansthan) to taken decision in this matter in consultation with the Ministry. After that process is over, the final decision on the counting of the past service of the KHS Registrar will be reported back to the Governing Council for ratification.

Shifting of WR Divisional Office

†*757. DR. PRABHA THAKUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to shift again the Western Railway Divisional Office from Jaipur to Ajmer;

(b) whether the land, buildings and related resources in Ajmer Zonal Office are available in abundance, in comparison to Jaipur; and

(c) whether there is any plan for reopening of Zonal Office in Ajmer; if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): (a) No, Sir. Western Railway has Divisional Offices, both at Jaipur and Ajmer. It is proposed to have the North Western Railway Zonal Office at Jaipur.

(b) Ajmer has a Divisional Office and not the Zonal Office. The land, building and related resources required for a Zonal Office are being acquired

†Original notice of the question was received in Hindi.

and created at Jaipur. Such facilities are not available at Divisional Offices both at Ajmer and Jaipur.

(c) Does not arise.

IGNOU courses for Assam Rifles

*758. SHRI LAJPAT RAI:

SHRI B.J. PANDA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether IGNOU has signed an MoU with Assam Rifles, Shillong, aiming at development of human resource capital of the Force, as reported in the Times of India of 29th April, 2002.

(b) if so, the areas of development, duration of the course, place where the courses would be conducted and the number of officers and other ranks who would be imparted training, with cost involved; and

(c) whether similar proposals of other States are pending with IGNOU, if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) According to the information furnished by the Indira Gandhi National Open University (IGNOU) a Memorandum of Understanding has been signed between IGNOU and Assam Rifles, Shillong on 20th April, 2002. Their duration of programme range from one month for computer literacy programme to three years for Bachelor's degree programme. The place, number of officers to be trained and the cost involved can be indicated only after the specific details are worked out.

(c) No, Sir.

Meals to children in Karnataka

*759. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Karnataka Government has submitted a project proposal for Government's approval and release of funds therefor,